

technical personnel and train the existing staff in various training institutions. The State Governments have also been requested to set up training institutes for training their field staff. Maharashtra, Gujarat and Uttar Pradesh have already set up training institutes for training their field staff in better water management techniques. States like Andhra Pradesh, Rajasthan and Madhya Pradesh are contemplating to set up training institutes in their respective States. Necessary training facilities are also being provided by the central institutes such as Water Technology Centre of Indian Agricultural Research Institute and State Agricultural Universities.

States have also been urged to make increased allocations for this under the Command Area Development Programme during 1982-83.

Mother Dairy Milk Booths in Capital

3428. SHRI M. RAM GOPAL REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) how many new milk booths have been opened by the Mother Dairy in different parts of the capital during the year 1981;

(b) the total daily consumption of milk in Mother Dairy in Delhi; and

(c) which milk is more nutritional from health point of view, Mother Dairy Milk or D.M.S. milk?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) 12 Bulk Milk Vending Booths, one Mini Booth and 97 Insulated containers were opened by Mother Dairy in different parts of the capital during the year 1981.

(b) Average daily consumption of Mother Dairy milk in Delhi at present is about 4.95 lakh litres.

(c) Both the Mother Dairy and the Delhi Milk Scheme are marketing

toned milk which contains minimum 3 per cent fat and 8.5 per cent solids-not-fat. In addition to toned milk, the Mother Dairy is also selling a small quantity of full-cream milk with 6 per cent fat and 9 per cent solids-not-fat.

Noxious Industries in Residential Areas

3429. SHRI M. RAM GOPAL REDDY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the DDA has detected a large number of noxious industries functioning in the residential areas of South Delhi and other parts of Delhi;

(b) the number of such industries operating at present;

(c) how they got licences for running such industries in the said areas; and

(d) what action Government propose to take against those industries for operating in non-confirming areas?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The Delhi Development Authority have reported that they have not conducted any such survey.

(b) and (c). Do not arise.

(d) The Delhi Development Authority prosecutes non-confirming uses which are in contravention of the Master Plan/Zonal Development Plan under relevant provisions of the Delhi Development Act 1957.

Service Conditions of Chairmen of NAFED, NCCF and NCUI

3430. SHRI RAM SINGH SHAKYA: SHRI VIJAY KUMAR YADAV:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the present Chairmen of NAFED, NCCF and NCUI have been holding these posts